

DIVISION BENCH  
COURT - I

O-207

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.A.(CAA)/47(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> MAY 2024**

IN THE MATTER OF	SUDERA PROPERTIES PRIVATE LIMITED
UNDER SECTION	SUB-SECTION (L) OF SECTION 230

**Appearance via video conference/physically**

For the Petitioner

Ms. Meenakshi Manot, Adv.

Mr. Arun Kumar Mishra, Adv.

**ORDER**

1. Learned Authorized Representative for the Petitioner present. Learned Authorized Representative for the Respondent present.
2. Heard. **Reserved for orders.**

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**